NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

: Mrs. Padmavathi

: TCP/171/2016

NAME OF THE RESPONDENT(S)

: M/s Anuragha Poultries & Breeders Pvt. Ltd. & 7 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

V. SRINIVASAN 1

COUNSEL FOR

PETITIONER

2. G. MEERA

for A.K. Mylsamy & Associates LLP

Counsel for

Respondents 1-9

ORDER

Shri V Srinivasan, counsel for petitioner present. Ms G Meera, representing senior counsel for R1 to R9 & R11 present. She prayed time for filing counter in the amended petition. No representation on behalf of R10 & R12. Counsel for petitioner is directed to issue notice to R12 and file proof of sending and effecting service of notice by way of an affidavit by the next date of hearing. He is also directed to inform the counsel for R10 about the next date of hearing. Time extended at request of R1 to R9 & R11 as a last chance for filing counter. Put up on 16.06.2017.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)